

PAPERS LAID ON THE TABLE

THE UNIVERSITY GRANTS COMMISSION (TERMS AND CONDITIONS OF SERVICE OF EMPLOYMENT) AMENDMENT RULES, 1968

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): Sir, I beg to lay on the Table, under sub-section (3) of section 25 of the University Grants Commission Act, 1956, a copy of the Ministry of Education, Notification G.S.R. No. 258, dated the 23rd January, 1968, publishing the University Grants Commission (Terms and Conditions of Service of Employment) Amendment Rules, 1968. [Placed in Library. See No. LT-273/68.]

THE UNLAWFUL ACTIVITIES (PREVENTION) RULES, 1968

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

सूचना-संख्या: १५० ओ० नं० ४८१
दिनांक ५ फरवरी, १९६८ को प्रकाशित
किये गये हैं।

[See No. I-T-481/68.]

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs:—

(i) Notification G.S.R. No. 100, dated the 8th January, 1968.

(ii) Two Notifications (G.S.R. Nos. 102 and 103), dated the 11th January, 1968.

(iii) Notification G.S.R. No. 104, dated the 11th January, 1968.

(iv) Seven Notifications (G.S.R. Nos. 105—111), dated the 11th January, 1968.

(v) Notification G.S.R. No. 149, dated the 17th January, 1968.

(vi) Three Notifications (G.S.R. Nos. 150, 183 and 184), dated the 18th January, 1968.

[Placed in Library. See No. LT-202/68 for (i) to (vi).]

(vii) Two Notifications (G.S.R. Nos. 185 and 186), dated the 23rd January, 1968. [Placed in Library. See No. LT-295/68.]

(viii) Notification G.S.R. No. 290, dated the 30th January, 1968, publishing the All India Services (Medical Attendance) Amendment Rules, 1968. [Placed in Library. See No. T-275/68.]

MR. CHAIRMAN: legislative business.

SHRI BHUPESH GUPTA (West D): Sir, I am not asking anything. You have allowed a discussion on the teachers' strike. I am quite satisfied and I am sure you will give it.

MR. CHAIRMAN: I have also noted your request. I shall see to it.

SHRI BHUPESH GUPTA: Is it not necessary for the Government itself to come and keep us informed?

MR. CHAIRMAN: They must do so.

SHRI BHUPESH GUPTA: "They must" is different. You would have noted that they do not do so. Teachers are